श्री यशपाल सिंह : पहले अमरीका ने यह प्रार्थना की कि जो टैंक हमारे जवानों ने अपनी जानों पर खेल कर छीने थे उनका प्रदर्शन न किया जाय और वह प्रार्थना मान ली गई, दूसरे हमें यह कहा गया कि जो सामान पाकिस्तान को भेजने के लिए दिया गया था वह छोड़ा जाय तो मैं जानना चाहता हूं कि कितनी प्रार्थनाएं हैं जोकि मानी जायेंगी और वह किस लिए मानी जा रही हैं ?

अध्यक्ष महोदय : अब यहां इस से क्या सम्बन्ध है ?

श्री मनुभाई शाह : इस वक्त दोनों के बीच मित्रता बढ़ रही है, ताशकंद डिक्लेरेशन के बाद में हम आपस में अच्छे पड़ोसियों के से सम्बन्ध स्थापित करने का प्रयत्न कर रहे हैं ।

Shri S. C. Samanta: May I know whether US informed us unilaterally and Pakistan was also informed in the same way and they acceded to their request?

Shri Manubhai Shah: Yes, Sir; both the countries were contacted and they have accepted it.

श्री हुकम चन्द कछवाय : यह जो माल पकड़ा गया था वह कितने मूल्य का था ?

श्री मनुभाई शाह : वह तो कई करोड़ का होगा बाकी एक करोड़ रुपये का माल हम रिलीज़ कर चुके हैं ।

श्री बड़े : यह जो यू० एस० ए० ने रिक्वैस्ट की थी कि पाकिस्तान को जाने वाला माल छोड़ दिया जाय तो वह माल ताशकंद डिक्लेरेशन के बाद छोड़ा गया है या उस के पहले ही छोड़ दिया गया था ?

श्री मनुभाई शाह : ताशकंद डिक्लेरेशन के बाद ही यह सब कार्यवाही की गई है ।

De-Scheduling of Scheduled Castes

\+

*211. **Shri S. M. Banerjee:**
Shri Buta Singh:
Shri Gulshan:
Shri Yashpal Singh:
Shri Hem Raj:
Shri Rameshwar Tantia:
Shri Himatsingka:
Shri Onkar Lal Berwa:
Shri Madhu Limaye:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Ram Sewak Yadav:
Shri Kishen Pattnayak:
Shri Utiya:
Shri Vishram Prasad:
Shri Vishwa Nath Pandey:
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri P. R. Chakraverti:
Shri J. B. S. Bist:
Shri D. S. Patil:
Shri Tulsidas Jadhav:

Will the Minister of **Social Welfare** be pleased to refer to the reply given to Starred Question No. 688 on the 7th December, 1965 and state:

(a) whether Government have finally considered the recommendations of the Lokur Committee regarding the de-scheduling of certain scheduled castes;

(b) if so, the details thereof;

(c) whether there is a strong feeling among the scheduled castes and scheduled tribes against the de-scheduling of some of their castes; and

(d) if so, the reaction of Government thereto?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No Sir.

(b) Does not arise.

(c) and (d). Government have received some representations expressing strong feeling against de-scheduling of communities. The views expressed therein will be taken into consideration while taking final decisions.

Shri S. M. Banerjee: I would like to know whether the report of the Lokur Committee has been submitted and, if so, whether the Committee has recommended de-scheduling of certain castes and what are those castes.

Shrimati Chandrasekhar: The Lokur Committee Report was submitted long time back and there were certain communities suggested to be de-scheduled. This was also placed before Members of Parliament and Ministers in charge of Scheduled Castes and Scheduled Tribes of the State Governments. Further meetings are to take place.

Shri S. M. Banerjee: What are those castes?

Mr. Speaker: Unless a decision is taken and unless they are de-scheduled......

Shri S. M. Banerjee: I have a submission.

Mr. Speaker: There is only a recommendation and unless....

Shri S. M. Banerjee: Sir, last session you asked me to go out even on this question. I would only request you this. What are those castes?

Shrimati Chandrasekhar: I have not got the list of the various castes with me.

Shri Ranga: Will that information be supplied to the House later on?

Shrimati Chandrasekhar: On the other hand, I can supply the report to Members.

Shri S. M. Banerjee: I would like to know whether it is a fact that almost all the castes starting from *dhobis*, which are likely to be de-scheduled, have submitted representations and there is a strong feeling in the country that the social status of the Scheduled Castes has not gone up; as such, there should be no de-scheduling and there should be proper protection; if so, I would like to know the reaction of Government.

Shrimati Chandrasekhar: I said in the answer to parts (c) and (d) of the question that strong feelings were expressed by the various groups and communities before us. It will not be decided until we meet again.

Shri S. M. Banerjee: What is the feeling of Government about it?

Mr. Speaker: She has said, "We have not yet taken a decision". The Government has not made up its mind yet. What else should she answer?

Shri S. M. Banerjee: That is worse.

Mr. Speaker: It may be worse, but the answer has come.

श्री यशपाल सिंह : जबकि रिजरवेशन 10 साल के लिए और बढ़ा दिया गया है तो मैं सरकार से यह जानना चाहता हूं कि कश्मीर से लेकर कन्या कुमारी तक गूजर कम्युनिटी के करोड़ों लोग बसे हुए हैं लेकिन उस गूजर कम्युनिटी का एक भी मेम्बर न तो राज्य सभा में है न लोक सभा में है और यह गूजर लोग ही हैं जो कि कश्मीर की लड़ाई लड़ रहे हैं और जोकि शेख़ अब्दुल्ला की पार्टी का मुकाबला कर रहे हैं तो यह जो उनके साथ अन्याय हो रहा है, राज्य सभा में और लोक सभा में, वह कब दूर किया जायगा और अब जो राज्य सभा में नामिनेशन होने वाले हैं तो गूजर कम्युनिटी का उसमें कोई एम० पी० लिया जायगा ?

अध्यक्ष महोदय : अब उप-मंत्री जी इसका वायदा कैसे कर सकती हैं कि राज्य सभा में उनको नामिनेट करा देंगे ?

श्री मधु लिमये : इस सदन के सामने मैंने इस तथ्य को रखा कि जहां हमने नियम बनाये हैं कि जो अनुसूचित जातियां हैं उनको उन की लोक संख्या के अनुपात में सरकारी नौकरी में हिस्सा मिलना चाहिए लेकिन पहले वर्ग की नौकरियों में जहां हिस्सा मिलना चाहिए 17 प्रतिशत वहां मिला है साढ़े 3

प्रतिशत: और दूसरे वर्ग की नौकरियों में मिला है हिस्सा 7 प्रतिशत: जबकि मिलना चाहिए 17 प्रतिशत। इसलिए मैं जानना चाहता हूं कि इन अनुसूचियों में से उन का नाम निकालने के पहले क्या सरकार इस बात पर विचार करेगी कि जो पिछड़े हुए लोग हैं, हरिजन हैं, आदिवासी हैं या दूसरे लोग हैं उन को इस तरीके से दबाया गया है कि असल में अनुसूची को और व्यापक बनाने की आवश्यकता है और यहां तो अनुसूची से कुछ जातियों को हटाने की बात चल रही है तो क्या इस तथ्य की ओर सरकार का ध्यान गया है और उस के बारे में सरकार क्या कर रही है ?

Shrimati Chandrasekhar: It was too long a question and with too many implications also. About services, if he puts a separate question, I will be able to answer.

Mr. Speaker: The question is that the percentage that the scheduled castes should have been given has not been given. Whereas they are entitled to 17 per cent or so, they have got only 3 or 7 per cent. He wants that rather more castes should be drawn in this schedule instead of de-scheduling any of those.

Shrimati Chandrasekhar: First of all, scheduling and de-scheduling of scheduled castes will depend on whether the communities suffer from untouchability or not. As regards scheduled tribes, the criterion under which they become scheduled will be deciding factor. If it still exists, it will be included and if it does not exist, it will be de-scheduled.

About the question of Services, the representation in the Services is 12-1|2 per cent in the case of scheduled castes and 5 per cent in the case of scheduled tribes. I have given answers time and again that they have not come upto the level except in IAS, IFS and IPS where we have reached the target. Also in Class IV —this excludes Sweepers—

श्री मधु लिमये: क्लास तीन को तो आप नौकरियां देते हैं।

Shrimati Chandrasekhar: In Class III and Class IV, there have been slight increases from year to year, but we have not yet reached the target of 17-1|2 per cent and we know the reasons for it. One is education. They should have the basic educational qualification before they can be selected. When they come before the Selection Committee for personality test and others, they are not upto the mark and so, they are not selected. We are taking steps to have centres where they will get the training and acquit themselves well to get the full quota.

श्री मधु लिमये : मेरा एक व्यवस्था का प्रश्न है ।

अध्यक्ष महोदय क्वेश्चन ग्रौवर में व्यवस्था का प्रश्न कहां से आ गया ?

श्री मधु लिमये : पहले आप मुझे सुन लीजिये। मेरे प्रश्न का जवाब नहीं आया है ।

अध्यक्ष महोदय : जवाब आ गया है ।

श्री मधु लिमये : उन्होंने अस्पृश्यता की जो बात की और अस्पृश्यता की कोई व्याख्या ही नहीं की अस्पृश्यता के साथ कुछ चीजें जुड़ी हुई हैं। एक तो छूना, साथ बैठना, साथ खाना, शिक्षा का दर्जा, नौकरियों में हिस्सा, आर्थिक दर्जा, तो आप यह कैसे कह सकते हैं कि अस्पृश्यता खतम होने के कारण अनुसूचित जातियों का नाम निकाला जा

अध्यक्ष महोदय : अब यह फैसला यहां नहीं हो सकता ।

श्री मधु लिमये : गलत जवाब आ रहा है ।

श्री किशन पटनायक : कृतज्ञान कहां है कहां नहीं है इस का हिसाब लगाना सरकार के लिए बहुत ही मुश्किल है। जैसे पहले सवालों के जवाब में देखा गया है। इसलिए दी ही

मुख्य कसौटी इसकी हो सकती हैं। एक शिक्षा में तरक्की और दूसरो है आर्थिक स्थिति में तरक्की तो क्या लोकुर कमेटी की रिपोर्ट आने के पहले या अलग से सरकार की तरफ़ से कोई सम्पूर्ण सर्वे किया गया था इन जातियों के लिए कि इनकी शिक्षा में कितनी तरक्की हुई है और नौकरियों में कितनी तरक्की हुई है ? कोई सर्वेक्षण हुआ था या नहीं हुआ था क्योंकि नहीं हुआ था तो यह सब बेमतलब है ।

Shrimati Chandrasekhar: The Lokur Committee did not have that much of time to go into all these details. But the Annual Report of the Commissioner for Scheduled Castes and Scheduled Tribes, which is discussed in this august House every year, gives full details.

श्री मधु लिमये : कहां होता है ? पिछड़ा वर्ग आयोग की रिपोर्ट पर आठ साल के बाद विचार हुआ ।

Shrimati Chandrasekhar: We are sure to have the report for 1963-64 discussed shortly here, when all these points can be raised and then we shall give an answer.

Shri S. C. Samanta: Is it not a fact that the hon. Minister had called two meetings of the Scheduled Caste Members of Parliament and those were postponed? May I know whether it will be more convenient for the hon. Deputy Minister to call the Members from the different States and take their opinion?

Shrimati Chandrasekhar: That is true; the meetings to take a decision on the revision of the lists were called on the 9th and 10th December, 1965 and they ended inconclusively, and further meetings were to be held. The suggestion made by the hon. Member to have State-wise meetings is also helpful because the lists are State-wise and not on an all-India basis and we are going to hold state-wise meetings.

श्री के० शि० पाटिल : कुछ जातियों को सूची से निकालने की बात चल रही है लेकिन मेरा एक बुनियादी सवाल है जो कि एरिया रेस्ट्रिक्शन के बारे में है । जो ट्राइब्ज शिड्यूल्ड हैं वे शिड्यूल्ड एरियाज से बाहर रहने के कारण डीशिड्यूल्ड हो जाते हैं और बैकवर्ड क्लासिज में माने जाते हैं। मैं यह जानना चाहता हूं कि क्या इस कमेटी को इस बात पर भी विचार करने के लिए कहा गया था ; यदि हां तो कमेटी ने इस बारे में क्या सुझाव दिया है । क्या यह भी सही है कि सब स्टेट्स ने एक ही राय दी है कि एरिया रेस्ट्रिक्शन को हटा देना चाहिये, क्योंकि उस के कारण आदिवासियों के साथ बहुत बड़ा अन्याय होता है और उनको बैकवर्ड क्लासिज माना जाता है ? मैं सरकार से यह पूछना चाहता हूं कि क्या वह एरिया रेस्ट्रिक्शन को जल्दी से जल्दी हटाने की कोशिश करेगी।

Shrimati Chandrasekhar: We are also very much concerned over the fact that this is being postponed. Even at the inconclusive meetings held on the 9th and 10th December, a decision was reached or rather there was some agreement on this point in regard to the removal of the area restriction, both at the meeting of the Members of Parliament and also at the meeting of the Ministers of States.

श्री मौर्य : शिड्यूल्ड कास्ट्स और शिड्यूल्ड ट्राइब्ज आर्थिक विषमता के शिकार थे, सरकारी नौकरियों में उनको अपनी आबादी के लिहाज से ठीक रिप्रेजेन्टेशन नहीं मिलता था इस बात को सामने रखते हुए सत्ताधारी दल ने इसी सदन में संविधान में संशोधन किया और दस साल के लिए उनकी सुविधायें बढ़ा दी गई। जब इस तरह की व्यवस्था थी और जैसा कि मंत्री महोदय ने उत्तर देते हुए कहा है आज भी छुआछूत होती है और इस के अलावा देश में कोई भी ऐसी मिनिस्ट्री नहीं है जिस में शिड्यूल्ड कास्ट्स और शिड्यूल्ड ट्राइब्ज की परसेंटेज पूरी हो गई

हो जब ये सब तथ्य सरकार के सामने थे तो फिर क्या आवश्यकता थी इस लोकुर कमेटी को एपायंट करने की ? क्या सरकार के पास इस बारे में कोई सूचना आई थी ? अगर कोई सूचना नहीं आई थी तो इस कमेटी को एपायंट करने की क्या आवश्यकता थी ? इस कमेटी की रिपोर्ट का अध्ययन करने से पता चलता है कि इस कमेटी ने उन जातियों को अछूत सूची से—शिड्यूल्ड कास्ट्स से—निकालने की बात नहीं है जो कि बहुसंख्यक हैं ।

अध्यक्ष महोदय : मैं इजाजत देता हूं सप्लीमेंटरी पूछने की लेकिन तक़रीर शुरू हो जाती है ।

श्री मौर्य : अनावश्यक प्रश्न पूछने या शोरो-गुल करने की मेरी आदत नहीं है ।

अध्यक्ष महोदय : मैं शोरो-गुल की शिकायत नहीं कर रहा हूं । माननीय सदस्य सवाल पूछें ।

श्री मौर्य : एक बहुत बड़ी साजिश की गई है । लोकुर कमेटी ने जो सिफ़ारिशें भेजी हैं, उन के अनुसार विभिन्न प्रान्तों में जिन अछूत कौमों को शिड्यूल्ड कास्ट्स की लिस्ट से निकालने की बात कही गई है जैसे पश्चिमी बंगाल में नमाशूद्र, यू०पी० में चमार, कुरील, जाटव और धोबी, महाराष्ट्र में महार, ये वही कौमें हैं जो सत्ताधारीदल का विरोध करती हैं। मैं यह जानना चाहता हूं कि क्या यह सियासी साजिश नहीं है अगर है, तो क्या लोकुर कमेटी को एपायंट करने वाले लोगों के खिलाफ़ कार्यवाही की जायेगी ।

Mr. Speaker: He wants to know whether it is a political conspiracy to deschedule some of the Tribes.

Shrimati Chandrasekhar: If there had been any such thing the decision on the Lokur Committee's report would have been taken at the Cabinet level, but the fact that it has come before Members of Parliament belonging to these Castes and Tribes is clear enough proof to show that there is no ground for any such fear which may be entertained by hon. Members.

Shri Maurya: Is it not a fact that the majority communities out of the Scheduled Castes are being scheduled by this Report?

Mr. Speaker: It has been answered.

Shri Maurya: It has not been answered. My question is: is it not a fact that the majority communities out of these Scheduled Castes are being scheduled by this Report? Yes or no.

An hon. Member: This should be thrashed out.

Mr. Speaker: They can ask for a discussion.

Shri Maurya: My question has not been replied to.

Mr. Speaker: It has been answered.

Shri Maurya: No. My humble submission is: either you do not allow a question or when it is put, ask the Minister to answer it.

Mr. Speaker: I have taken about 7 minutes. I have heard you completely.

Shri Maurya: My question is not being replied to. When the question is allowed, it should be replied to sensibly. The question is not being disallowed.

Mr. Speaker: Order, order. He has repeated his question twice. I will ask him to resume his seat. I have heard him with patience and I have got the answer. But again he continues to ask the same thing.

Shri Maurya: I have not got the answer.

Mr. Speaker: It has been answered.

Shri Maurya: What is the answer?

Mr. Speaker: There is no such political conspiracy.

Shri Maurya: That is not my question. My question is: Is it not a fact that the majority community out of the Schedultd Castes which are much more politically powerfull are being scheduled according to this Report?

Shri S. M. Banerjee: Let the castes be mentioned. Is it a fact that the majority communities are being scheduled? Let her give the names of the castes.

Mr. Speaker: I cannot get all the names.

Shrimati Chandrasekhar: The criterion for scheduling/de-scheduling is the practice of untouchability.

श्री मधु लिमये : ठीक है लेकिन क्या छुआछूत की कोई व्याख्या है ? व्याख्या बताइये ?

Shrimati Chandrasekhar: We are going to hold a meeting of the MPs who belong to these Scheduled Castes and Tribes.

We will take into account their views in the matter.

Shri Maurya: If you do not allow the question to be answered, I will be compelled to walk out of the House. I want yes or no to my question.

Mr. Speaker: Order, order.

श्री मधु लिमये : सदन के नेता क्या कर रहे हैं ?

Conference on Research and Industry

+

***212. Shri P. R. Chakraverti:**
Shri K. N. Tiwary:
Dr. L. M. Singhvi:

Will the Minister of **Industry** be pleased to state:

(a) whether the Working Groups of the Conference on Research and Industry have suggested steps to overcome gaps in regard to the highly specialised equipments, so as to make India self-sufficient;

(b) how far greater encouragement has been given to the manufacturing groups using indigenous know-how and elimination of services like project engineering, equipment designing and feasibility studies from foreign collaboration arrangements; and

(c) whether the recommendations of the Working Groups have been considered and whether a list of the projects has been prepared to promote drive for self-reliance?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). A statement is laid on the Table of the House:

Statement

(a) and (c). The Working Groups have recommended the setting up of technical committees as part of the Development Councils set up by these Ministry of Industry for the different industries. These technical committees should be set up in consultation with the Council of Scientific and Industrial Research and should include representatives of Scientific and Technological Institutions. The nominee of the C.S.I.R. would be the Convener of each technical committee. In regard to industries, not covered by development councils, separate technical committees should be set up by the C.S.I.R. in consultation with the Ministry of Industry. The functions of these technical committees will include measures for expeditious development of Indian know-how and product development.

These recommendations are being examined by the Director General of Scientific and Industrial Research who is taking steps to draw up a list of projects to be taken up as national projects for promoting self-reliance.